

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.610/2003

Thursday, this the 20th day of March, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Dr. (Mrs.) Simmi K. Ratan
w/o Dr. John Ratan,
r/o E-13/13, Khirki Extension,
Malviya Nagar, New Delhi-17

..Applicant

(By Advocate: Shri K.P.Gupta)

Versus

Govt. of NCT Delhi
Through its Secretary
Health and Family Welfare Department
9th Floor, A-Wing, Delhi Secretariat
IP Estate, New Delhi-2

..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

Learned counsel for applicant states that he may be allowed to withdraw the present application with liberty to file fresh application in this Tribunal in case any person is appointed contrary to the Recruitment Rules for the post.

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.

(Govindan S. Tampi)
Member (A)
/ sunil/


(V.S. Aggarwal)
Chairman